

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 821/252/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2018**

**NAME OF THE COMPANY: M/s. Income Tax Officer (M/s. Libra India Pvt.
Ltd.) V/s. ROC**

SECTION OF THE COMPANIES ACT: 252


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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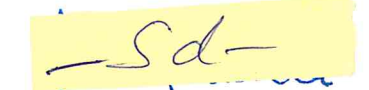
Present: Ms. Lakshmi Gurung, Standing Counsel for IT Dept. with Mr. Divey
Kant, Advocate
Ms. Kusum Yadav, Company Prosecutor, ROC

ORDER

Affidavit of service is on record. Other than the ROC, none is present on
behalf of the other Respondents. They are therefore proceeded ex-parte. Ld.
Company Prosecutor for ROC ^{submits that she} has no objection to the restoration of the
name of the company in their record.

Reserved for orders.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)

(Sapna)